## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 01.02.2020 NOTICE

## Take notice that the following matter will not be taken up on 03.02.2020 in the Court of Chairperson, The next date of hearing is 04.02.2020.

S. No.	Case No.	Name of the parties	Councel for	Councel for
			Appellants	Respondents
1.	Competition App.	Matrimony.com Ltd.	Naval Chopra	Neha Mishra (R-CCI)
	(AT) No. 17 of 2018	Vs.		
	Part Heard	CCI &Ors.		
		With		
2.	Competition App.	Google LLC. &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI)
	(AT) No. 18 of 2018	Vs.		Rajsekhar Rao (R-2)
	Part Heard	CCI &Ors.		

Copy to: -

- 1. Notice Board
- 2. Reception
- 3. Record File
- 4. Website: <u>www.nclat.nic.in</u>

By Order

-sd/-Registrar